NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

| CA/IND-3646/252/HDB/2017 |
|-----------------------------------|
| Registrar of Companies, Hyderabad |
| Care Biologicals private Ltd |
| Registrar of Companies, Hyderabad |
| 252 |
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Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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None appears for the Petitioner. Post the case on 27.10.2017 for dismissal.

Member (T)

Member (J)

Bm